

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
(IB)-178/ND/2021

IN THE MATTER OF:

Arun Kumar Mittal ... Applicant/Petitioner

Vs

M/s SPM PVC Industries Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 22.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. RiddheSuri, Advocate
For the Respondent :

ORDER

Learned Counsel for the Applicant seeks adjournment to place on record the proof of service of Section 8 notice.

List on **30.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)